the Buddhist t> protest against the arrest and illtreatment of a Boudh Bhikshu Sanghapala *alias* Dinawala on 4th April, 1970 in conne tion with the alleged kidnapping of trree children by him. It was alleged th.it the police acted rashly and mistreated and humiliated this Bhikshu after triplicating him in a false case.

CALICUT AERODROME

♦508. SHR B. V. ABDULLA KOYA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to stale the progress made so far in connection with the proposed aerodrome at Calicut in Kerala"

THE MINSTER OF TOURISM AND CIVII AVIVHON (DR. KARAN SINGH) : The project has been approved and the State Government has initiated land acquisition proceedings. After these proceedings are completed, other works will be taken in hand to the i xtent resources can be made available within the Fourth Plan ceiling.

f [TOURIST F ctunp.s UNDER FIVE YIAR

पंचवर्षीय योजनाओं के अन्तर्गत पर्यटकों के लिए सुविधाएं

*509. **श्री मानसिंह वर्मा** : क्या **पर्यटन तथा नागर विमानन मंत्री** यह बताने की कृपा करेंगे कि :

(क) भारत में बदरीनारायण, श्री द्वारका, श्री रामेश्वरम्, कुमारी अन्तरीप (श्री विवेकानन्द रॉक मेमोरियल), मीनाक्षी-मदुरै, वाराणसी और पुरी जैसे प्रसिद्ध तीर्थस्थानों की यात्रा करने वाले भारतीय पर्यटकों को पंचवर्षीय योजनाओं के अन्तर्गत कौन-कौन सी सुविधाएं दी गई हैं; और

(ख) भारतीय पर्यटकों को तीर्थस्थानों, रमणीक तथा ऐतिहासिक स्थानों और पहाड़ी स्थलों की ओर आकृष्ट करने के लिए सरकार की क्या योजना है ।

PLANS

♦509. SHRI NAN SINGH VARMA: Will the MinisUr of TOURTSM AND CIVIL AVIATK JN be pleased to stale :

(a) the nature of facilities which have been provided under the Five Year Plans to Indian tourists visiting the famous places of pilgrimage in India like Badrinarayan, Shri Dwarka. Shri Rameshwaram, Cape Comorin (Shri Vivekanand Rock Memorial). Meenak-shi-Madurai, Varanasi and Puri; and

(b) what is the scheme of Govern ment to attract Indian tourists towards pilgrimages, attractive and historical places and hill stations.]

पर्यटन तथा नागर विमानन मंत्री (डा० कर्ण सिंह): (क) और (ख) केन्द्रीय सरकार द्वारा स्वयं तथा राज्य सरकारों के साथ मिलकर पर्यटन केन्द्रों पर , जिन में तीर्थ स्थान भी शामिल हैं, अब तक प्रदान की गई सुविधाओं को दिखाने वाला एक विवरण सभा पटल पर रखा है । [**देखिये** परिशिष्ट LXXII, अनुपत्र संख्या 43] देशीय पर्यटकों को प्रदान की जाने वाली सुविधाओं में पर्यटन कार्यालयों के अतिरिक्त सस्ते आवास/अल्पाहारगृहों/केन्टीनों, पेय जल और शौच-स्थानादि (टॉयलेट) की व्यवस्था शामिल है । रेल्वे द्वारा पर्वतीय स्थानों की सैर के लिये जाने वाले भारतीयों को विशेष रियायतें दी जाती हैं ।

||THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b) A statement of the facilities so far provided by the Central Government and by the Central Government jointly with the State Governments at tourist centres, including places of pilgrimage, is laid on the Table of the House. *[See* Appendix LXXII, Annexure No 43.] Facilities for home tourists comprise provision of cheap accommodation, cafeterias/canteens, drinking water and toilet facilities besides Tourist Bureaux. Special concessions are offered by the Railways to Indian tourists for visiting hill stations.]

POST-GRADUAIE TEACHERS IN PUNJABI

♦510. SHRI GURUMUKH SINGH MUSAFIR : Will the Minister of EDU-CATION AND YOUTH SERVICES be pleased to refer to the answer to Un-starred Question No. 866 given in the

[ ] English translation.

Rajya Sabha on the 6th August, 1969 and state :

(a) the number of meetings of the Departmental Promotion Committee of the Directorate of Education, Delhi, which were held since 1961 with their respective dates;

(b) the number of ad-hoc Post-Gradu-ate teachers regularized at each meeting ; and

(c) whether the cases of Post-Grduate teachers (Punjabi) promoted on 1st February, 1961 and 19th September, 1961, were ever put before the Departmental Promotion Committee; if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) to (c) The requisite information has been called for from the Delhi Administration and will be laid on the Table of the Sabha as early as possible.

केन्द्रीय अनुवाद सेवा

*511. **श्री नवल किशोर :**
श्री गनेशी लाल चौधरी :

क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या गृह-मन्त्रालय के अधीन एक केन्द्रीय अनुवाद ब्यूरो स्थापित करने अथवा एक केन्द्रीय अनुवाद सेवा गठित करने का कोई प्रस्ताव सरकार के विचाराधीन है;

(ख) यदि हां तो उसका ब्योरा क्या है;

(ग) यदि नहीं, तो अनुवाद कार्य के परिमाण में वृद्धि को देखते हुए अनुवाद कार्य में लगे कर्मचारियों और अधिकारियों की सेवाओं को नियमित रूप देने और उनका एक नियमित संवर्ग बनाने के लिये क्या कदम उठाये जाने का विचार है; और

(घ) भारत सरकार के विभिन्न मन्त्रालयों तथा उनके सम्बद्ध कार्यालयों में अनुवाद का कार्य करने वाले कर्मचारियों और अधिकारियों की संख्या कुल कितनी है, वे अपने-अपने पदों पर कब से कार्य कर रहे हैं और उन्हें मिलने वाले वेतनमानों का पृथक-पृथक ब्यौरा क्या है?

t[CENTRAL TRANSLATION SERVICE

•511. SHRI NAWAL KISHORE :
SHRI GANESHI LAL CHAUDHARY:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is any proposal under Government's consideration to establish a Central Translation Bureau or to organise a Central Translation Service under the Home Ministry;

(b) if so, the details thereof;

(c) if not, what other steps are proposed to be taken to regularise the services of the staff and officers engaged in translation work and to create a regular cadre for them in view of the increase in the volume of translation work; and

(d) what is the total number of staff and officers who are doing translation work in various Ministries and their attached offices in the Government of India and since when they are working on their respective posts and what are the details of the pay-scales drawn by them, separately?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्याचरण शुक्ल) : (क) जी नहीं, श्रीमान ।

(ख) प्रश्न नहीं उठता ।

(ग) अनुमानत: उन कर्मचारियों का उल्लेख किया जा रहा है जिनको अंग्रेजी से हिन्दी और हिन्दी से अंग्रेजी में अनुवाद कार्य के किए नियुक्त किया गया है । ऐसे अनुवाद कार्य के पद प्रत्येक मन्त्रालय/विभाग द्वारा अपनी-अपनी आवश्यकताओं के अनुसार बनाए जातें हैं और अलग-अलग पदों के लिये बनाये गए भर्ती नियमों के अनुसार भरे जाते हैं । चूंकि ये पृथक पद हैं और जब तक नियमित कर्मचारी हिन्दी में दक्षता प्राप्त नहीं कर लेते हैं तब तक के लिए केवल एक अन्त:कालीन उपाय के रूप में बनाये गए हैं, अत: हिन्दी अनुवाद करने वाले कर्मचारियों के लिए किसी सेवा अथवा संवर्ग के गठन करने का कोई प्रस्ताव नहीं है ।

†[ ] English translation.